NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/416/ (IB)/2017

NAME OF THE PETITIONER(S)

: NILESH MODI

NAME OF THE RESPONDENT(S)

: KRUGER METAL & MELTERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

18

REPRESENTATION BY WHOM

Delpa. M.

Petitioner.

Deepay

representing the counsel for Petitioner

ORDER

Proxy representing the counsel for petitioner on record present as the counsel is out of station and could not attend before the Bench today. No representation on behalf of the respondent. Counsel for petitioner is directed to submit proof of service of notice to the respondents by the next date of hearing. The Registry is directed to send notice to the respondent. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

